

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2584
ANSWERED ON:30.08.2007
PROMOTION OF TOURISM IN ORISSA
Sethi Shri Arjun Charan;Tripathy Shri Braja Kishore

Will the Minister of TOURISM be pleased to state:

to the Unstarred Question No.432 dated July 27, 2006 and state:

- (a) the details of the names of projects sanctioned and financial assistance given during 8th, 9th and 10th Five Year Plans in the State of Orissa, project-wise;
- (b) the details of funds sanctioned for each plan period, utilized and intended developments made at the sites;
- (c) the details of the project proposals received by the Union Government from the State Government of Orissa for improvement of tourist spots/places during the said period;
- (d) the details of the projects cleared by the Union Government so far; and
- (e) the time by which the remaining proposals/projects will be cleared by the Government?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a) to (e): A list of projects sanctioned to the State of Orissa during the 8th, 9th and 10th Plan is placed at Annexure.

Detail of projects sanctioned during 8th, 9th and 10th Five Year Plan for the State of Orissa is given as under:

(Rs. in lakh)

S. No.	Plan	No. of projects	Amount
	Sanctioned	Sanctioned	

- | | | | |
|----|------|----|---------|
| 1. | 8th | 46 | 940.19 |
| 2. | 9th | 63 | 1316.25 |
| 3. | 10th | 37 | 7235.39 |

Development and promotion of tourism is undertaken primarily by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends financial assistance to the State Governments/Union Territory Administrations for tourism related projects which are identified in consultation and interaction with them under schemes for Product/Infrastructure Development of Destinations/Circuits and Assistance to Large Revenue Generating Projects.

Project proposals received from the State Governments/Union Territories that are complete in all respects are examined on the basis of scheme guidelines and inter-se priority and funds released subject to availability under the respective heads.

Implementation of projects is the responsibility of the State Government. Ministry of Tourism, Government of India monitors the progress of the projects from time to time in consultation with State Government/Union Territories as well as through Domestic India Tourism Offices. The balance fund for a project is released only on receipt of completion/utilization certificate in respect of the installment released earlier for it.